

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 103
(IB)-181(PB)/2020
New IA-1426/2023

IN THE MATTER OF:

Vishal Engineering Company

... **Applicant/Petitioner**

Versus

Lexus India Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 14.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Respondent : Adv. Shubham Saraf

ORDER

IA-1426/2023: For the reasons stated therein, **the IA-1426/2023 is allowed.**

The Company Petition IB-181(PB)/2020 is dismissed, as withdrawn.

- sd -
(L. N. GUPTA)
MEMBER (T)

- sd -
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)